



Pursuit of Excellence
MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR
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Beoharbagh, Jabalpur (M.P.) – 482 007

C; kgkjckx] tcyij ¼-i½ & 482 007

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Ref No. **360**/MPSJA/2024

Jabalpur, Dated: **21/08/2024**

NOTICE INVITING QUOTATIONS

FOR EXECUTION OF ANNUAL MAINTENANCE CONTRACT FOR TWO YEARS OF WATER PURIFIER-CUM-WATER COOLERS INSTALLED IN MADHYA PRADESH STATE JUDICIAL ACADEMY

Director, Madhya Pradesh State Judicial Academy, Jabalpur invites sealed quotations for execution of ANNUAL MAINTENANCE CONTRACT for two years for the Water Purifier-cum-Water Coolers installed in the new building of Madhya Pradesh State Judicial Academy, Jabalpur as per following specifications:

S. No.	Particulars	Quantity
1.	BLUE STAR make inbuilt RO Water Purifier cum Water Cooler Model : SWCSDLX680ROA RO Capacity : 50 ltr/hr Cooling Capacity : 60 ltr/hr Storage Capacity : 80 Ltr.	06 (six)

Kindly submit detailed quotations as per the specifications and subject to terms and conditions mentioned in the notice inviting quotations in sealed envelope at the reception of Madhya Pradesh State Judicial Academy on or before **04.09.2024 by 03:00 PM**. Kindly mark the envelope “**Quotation for Annual**

Maintenance Contract of Water Purifier-cum-Water Coolers at MPSJA” and address it to the **Director, Madhya Pradesh State Judicial Academy, Beoharbagh, Jabalpur, 482007**. The quotations shall be opened on same day at **04:30 PM** in the office of Director, MPSJA. Bidders may choose to attend the office at the time of opening of quotations.

For further details and for the quality inspection, kindly contact at Madhya Pradesh State Judicial Academy, Beoharbagh, Jabalpur during office hours (10:00 AM to 5:00 PM).

Terms & Conditions :

1. Fax/e-mail/telex & incomplete quotations will be rejected.
2. Director, Madhya Pradesh State Judicial Academy, Jabalpur has absolute right to accept or reject any or all quotations in part or full without assigning any reason whatsoever or any notice.
3. Any conditions/terms given in the quotation repugnant to the notice inviting quotations shall not be binding on the MPSJA.
4. The rate quoted for Annual Maintenance Contract (AMC) must be inclusive of all taxes, levies and expenses.
5. The successful vendor shall have to furnish a performance guarantee of Rs.10,000/- in form of Fixed Deposit in favour of Registrar General, High Court of Madhya Pradesh. The performance guarantee shall be returned after the expiry of one month from the date of termination the contract.
6. The successful vendor has to execute an Annual Maintenance Contract (AMC) which shall be valid for two years from the date of execution of contract. All the expenses of execution of the contract including the cost of stamp shall be borne by the successful vendor.
7. The AMC shall include onetime replacement or when required of all kinds of filters including *activated carbon, carbon black, membrane and pre-filter candle etc.*

8. The replacement of candles and filters shall be made during the contract period as and when felt necessary on the directions of the Director, MPSJA.
9. The AMC shall also include free replacement of worn-out or exhausted parts including all electrical parts such as transformer kit or PCB and rectified spares during the periodical servicing or breakdown visit during the service contract period.
10. The successful vendor shall have to attend the Academy periodically in every three months for inspection and requisite service of the Water Purifier-cum-Water Coolers and shall have to maintain the record of TDS of water purifiers at the reception of Academy.
11. The successful vendor shall be further required to attend the Academy in case of breakdown of the machines when called upon to do so. Maximum time to resolve the issue shall be 48 hours.
12. In case of failure of the successful vendor in either attending the Academy on call log or in case of non-resolution of the defect/issue within 48 hours, the Academy shall be free to get the machine(s) repaired from outside the contract and the expenses shall be recoverable from the performance guarantee. The Academy shall also be free to take further action against the vendor as per law for the time being in force.
13. Payment shall be made annually from the date of signing of Contract, subject to availability of funds.
14. The rates quoted for AMC is not subject to change in any condition.
15. The contract may be extended on mutual agreement of both the parties for a further period of one year, if approved by the competent authority.
16. This is an invitation to offer. No contractual relation is incurred by it.

Proforma of Financial Bid

S. No.	Particulars	Quantity	Rate (Per Year) (Inclusive of all taxes and expenses)
1.	Annual Maintenance of : BLUE STAR make inbuilt RO Water Purifier cum Water Cooler Model : SWCSDLX680ROA RO Capacity : 50 ltr/hr Cooling Capacity : 60 ltr/hr Storage Capacity : 80 Ltr.	06 (six)	

I/We agree to all the terms and conditions mentioned in notice inviting quotations.

(Signature of the Bidder)

Name -

Address -

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Mob.No. -

Email -

Sd/-
Director
MPSJA, Jabalpur